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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 331/2023&CM Nos.31499-500/2023**

THE CHIEF COMMISSIONER OF INCOME TAX (OSD)-
CENTRAL -1 Appellant

Through: Mr Ruchir Bhatia, Sr Standing
Counsel with Ms Priya Sarkar,
Standing Counsel.

versus

AMQ AGRO INDIA PVT. LTD Respondent

Through: None.

+ **ITA 332/2023&CM Nos.31501-02/2023**

THE CHIEF COMMISSIONER OF INCOME TAX(OSD) -
CENTRAL -1 Appellant

Through: Mr Ruchir Bhatia, Sr Standing
Counsel with Ms Priya Sarkar,
Standing Counsel.

versus

AMQ AGRO INDIA PVT. LTD Respondent

Through: None.

+ **ITA 333/2023**

THE COMMISSIONER OF INCOME TAX –
INTERNATIONAL TAXATION -1 Appellant

Through: Mr Ruchir Bhatia, Sr Standing
Counsel with Ms Priya Sarkar,
Standing Counsel.

versus

ESPN STAR SPORTS MAURITIUS
S.N.C ET COMPAGNIE Respondent

Through: None.



CORAM:
HON'BLE MR. JUSTICE RAJIV SHAKDHER
HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

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02.06.2023

[Physical Hearing/Hybrid Hearing (as per request)]

CM No.31499/2023 in ITA 331/2023

CM No.31501/2023 in ITA 332/2023

1. Allowed, subject to just exceptions.

ITA 331/2023&CM No.31500/2023

ITA 332/2023&CM No.31502/2023*[Applications filed on behalf of the appellant seeking condonation of delay of 300 days in re-filing the appeals]*

ITA 333/2023

2. An adjournment slip has been moved by Mr Ruchir Bhatia, who appears on behalf of the appellant/revenue, as the above-captioned appeals have been listed without prior intimation.

3. Accordingly, at the request of Mr Bhatia, list the above-captioned matters on 26.09.2023.

RAJIV SHAKDHER, J

GIRISH KATHPALIA, J

JUNE 2, 2023

aj

Click here to check corrigendum, if any